

mentation rests with the State Governments.

सोफिया में विश्व युवक समारोह के बारे में भारतीय प्रतिनिधि की टिप्पणियाँ

3575. श्री हुकम चन्द कछवाय :

श्री शारदानन्द :

क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि सोफिया में विश्व युवक समारोह में गये एक भारतीय प्रतिनिधि ने यह विचार व्यक्त किये थे कि भारत में लोकतन्त्रात्मक स्वतन्त्रता नहीं है और इसके संविधान को जला दिया जाना चाहिए;

(ख) यदि हाँ, तो सरकार ने प्रतिनिधि मण्डल के नेता और सम्बद्ध प्रतिनिधि के विरुद्ध क्या कार्यवाही की है;

(ग) यदि कोई कार्यवाही नहीं की गई है तो क्या सरकार का इस बारे में कोई कार्यवाही करने का विचार है; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

शिक्षा मंत्रालय में राज्य मंत्री (श्री जगजित झा झाबाब) : (क) सरकार को इसकी जानकारी नहीं है।

(ख) से (घ). प्रश्न नहीं उठता।

#### Murder of Harijan in Andhra Pradesh

3576. SHRI S. M. BANERJEE :  
SHRI VALMIKI

CHOUDHARY :  
SHRI SITARAM KESRI :

SHRI RAM AVTAR  
SHARMA :

SHRI SHIV KUMAR  
SHASTRI :

SHRI P. C. ADICHAN :  
SHRI BHOGENDRA JHA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any information has been received from the Government of Andhra Pradesh that a Harijan was axed to death

on the Gandhi Jayanti Day on the 2nd October, 1968 at Kanchekacherla, Andhra Pradesh ;

(b) if so, whether the same persons who were responsible for burning a small boy, are connected with this murder ; and

(c) the steps taken by the Central Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) According to the information received from the State Government a Harijan boy was axed to death on 2nd October, 1968 in village Kanchikacherla in district Krishna in Andhra Pradesh by nine other Harijans due to enmity.

(b) No, Sir.

(c) Case for murder was registered. Three of the accused persons were arrested. Five others surrendered in the court. Efforts are being made to apprehend the remaining one accused. Investigation of the case is in progress.

#### Surplus Aircraft Spares

3577. SHRI P. VISWAMBHARAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 5295 on the 23rd August, 1968 and state :

(a) the disposal of the surplus aircraft spares other than those sold ;

(b) whether those were also sold subsequently and, if so, the sale value thereof; and

(c) whether any of the items of spares declared in 1966-67 as surplus were purchased in the subsequent years and, if so, the value of the spares so purchased ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). There had been no further disposal.

(c) Items of spares costing Rs. 10.940 were purchased during the subsequent years.

#### पब्लिक स्कूलों में पाठ्य पुस्तकें

5578. श्री रघुवीर सिंह शारदा : क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पब्लिक स्कूलों में